

9

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA160/2017 In Co. Appeal No. 3/58, 59/NCLT/AHM/2017


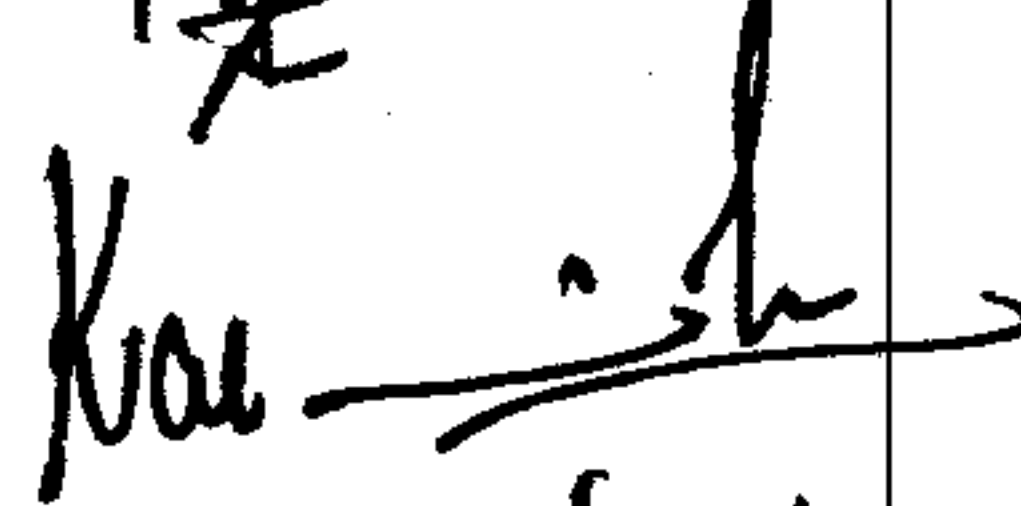
Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017**

Name of the Company: Oriental Insurance Co. Ltd.
V/s.
Ambuja Cements Ltd. & Ors.

Section of the Companies Act: Sections 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	KAMAL AGRAWAL	CFA- AR.	Petitioner	
2.	Kunal P Vaishnav	Advocate	Resp No. 1	

ORDER

Learned FCA Mr. Kamal Agrawal present for Applicant. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.1 in IA 160/2017.

In respect of IA 160/2017 the Respondent is not having any objections, if allowed.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 7th day of December, 2017.